

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH, CHENNAI.

Original Application No. 159 of 2021

IN THE MATTER OF

Kankana Das
Kolkata

.... Applicant

Vs.

Union of India
Through its Secretary, MoEF&CC and others

...Respondents

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Advocate
Tr. S. Sai Sathya Jith,
Advocate, Chennai

BEFORE THE NATIONAL GREEN TRIBUNAL
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INDEPENDENT REPORT FILED ON BEHALF OF THE RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.

I, V. Thiagarajan, Son of H. Vaitheeswaran, Hindu, aged about 58 years, having my office at No.76, Mount Salai, Guindy, Chennai - 32, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Deputy Director (Lab), Tamil Nadu Pollution Control Board, and I am filing this Report on behalf of the TNPC Board as such I am well acquainted with the facts and circumstances of the case from the records available and I am competent to swear this affidavit.

2. It is respectfully submitted that, the Hon'ble National Green Tribunal, Southern Bench, Chennai has passed order dated 12.11.2021 and stated inter alia as follows:

"Para 18: *The Central Pollution Control Board (CPCB) and the other respondents are also directed to file the present status of the implementation of National Clean Air programme (NCAP) in the respective States and whether the action plans have been prepared by the Central Pollution Control Board (CPCB) and the status of the implementation of the same in the respective states"*

"Para 19: *The respondents are directed to submit a statement regarding the Ambient Air Quality (AAQ) in all the major Districts in their states as to*

V. Thiagarajan
23/12/21
Deputy Director (Labs)
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Chennai - 600 032.

ascertain the present status of the Ambient Air Quality (AAQ) in their States and whether there is any deterioration caused to the air quality on account of the non-implementation of the directions issued by the Central Pollution Control Board (CPCB)- to control the air pollution in those areas. They are not expected to concentrate only on the places where it was declared as critically polluted areas by the Central Pollution Control Board (CPCB). They will have to expand their activity for other areas as well, so as to maintain the air quality as good not even moderate or severe. So they are expected to maintain the air quality at the best for which what are all steps taken by them ha to be explained by the before this Tribunal.”

3. It is respectfully submitted that, in this regard, the following are submitted:

- i. The Ministry of Environment, Forest and Climatic Change has launched National Clean Air Programme (NCAP) as a long-term, time-bound, national level strategy to tackle the air pollution problem across the country in a comprehensive manner with targets to achieve 20% to 30% reduction in Particulate Matter concentrations by 2024 involving a Collaborative, Multi-scale and Cross-Sectoral Coordination between relevant Central Ministries, State Government and local bodies. Under National Clean Air Programme. NCAP has identified 132 cities for the improvement of air quality including the 124 non- attainment cities under funding by NCAP in which Thoothukudi town and 42 million plus cites/ urban agglomerations under funding by Fifteenth Finance Commission (XV-FC), in which Chennai U A, Madurai U A, Trichy UA are the cities.
- ii. An Air Quality Monitoring Committee (AQMC) was constituted by the State Government of Tamil Nadu in compliance to the Hon'ble NGT orders in OA No 681 of 2018 comprising of members from various stake holders and the committee is reviewing the implementation


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status of Non- attainment city Thoothukudi and the scope of the committee was extended to the other cities namely Chennai, Madurai and Trichy.

4. It is respectfully submitted that the following actions are implemented in the cities of Chennai U A, Madurai U A, Trichy UA and Thoothukudi town for the abatement of air pollution with respect to PM₁₀ pollution.

I. Status report on the implementation of National Clean Air programme (NCAP) in the Non-attainment/Million plus (Urban Agglomerations) cities of Tamil Nadu

Source group	Actions	Chennai	Madurai	Trichy	Thoothukudi
Vehicle	Restriction on plying and phasing out of 15 years old commercial diesel drive vehicles	As per the Central Motor Vehicle Act, 1988, Sec 59" Power to fix the age limit of motor vehicle". Under this section Central Government is empowered to fix the age limit of motor vehicle. A draft policy has been formulated by Central Government to phase out 15 year old vehicle. Once implemented the same will be acted up on by the State Government			
	Strengthen and encourage public transport services to reduce the vehicular congestion	Under World Bank project, Chennai City Partnership Programme is enhancing the quality ,efficiency and sustainable urban services in Metropolitan Transport Corporation in principal approval given by Government of Tamil Nadu		--	--
	Action against visibly polluting vehicles and Parking prevention in non-designated areas	Regularly monitored			

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V. Thangaraj
23/12/21
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Source group	Actions	Chennai	Madurai	Trichy	Thoothukudi	
Vehicle	Strict vigilance and enforcement of (vehicular testing centre) for pollution under control certificates and regular inspection & monitoring.	Regularly monitored				
	Strict vigilance and no tolerance for visible emissions – stop plying of visibly polluting vehicles by impounding or fine	Regularly monitored				
	Vehicles should be frequently monitored to avoid over loading	Regularly monitored				
	Deploy traffic police for smooth traffic flow at identified vulnerable areas	Regularly monitored				
	Introduction of cleaner fuels (CNG/LPG) for vehicles Installation of CNG Stations within city	Indian Oil Corporation has commissioned 2 CNG stations in Chennai and in Tiruvallur.				
		The Torrent gas Pvt .Ltd has proposed for installing 100 CNG station in Tamil Nadu by July 2022.				
	Introduction of new electric buses (with proper infrastructure facilities such as charging stations) and CNG buses for public transport	Government of Tamil Nadu has evolved a E-vehicle policy in 2019 G.O. (MS) No. 176, dated 9.10.2019 (https://cms.tn.gov.in/sites/default/files/go/ind_e_176_2019.p df)				
		No of LPG vehicle registered till August 2021	-	9856	1354	-
		No of CNG vehicle registered till august 2021	-	11	-	-
			-	11	-	-
Good traffic management restriction/ redirection of heavy vehicles entering inside the city	Already implemented and on further need will be assessed and implemented.					

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Tamil Nadu Pollution Control Board

Chennai - 600 032

Source group	Actions	Chennai	Madurai	Trichy	Thoothukudi
	Regular checking of vehicular emission and issue of Pollution under Control Certificate (PUC)	No of Pollution Under Control (PUC) Centres			
		27	19	17	4
		No of PUC issued			
		103321	3,11,803	46692	34658
		No of Check report issued not for carrying PUC			
	12905	318542	93090	-	
Auditing and reforming of pollution under control (PUC) certification	Total compounding fee collected for w/o PUC				
	5651000	--	268000	--	
Vehicle	Linking of PUC centers with remote server and eliminate manual intervention in PUC testing	All the PUC centres in Tamil Nadu were linked with Vahan portal.			
	Promotion and operationalization of E-Vehicle/ Rickshaw.	E-Vehicle/ rickshaws are registered upto August 2021			
		Three wheeler goods			
		873	2	3	-
		Motor Cycles and others			
		6398	561	439	-
		Total Vehicle			
	7271	563	442	-	
Retrofitting of particulate filter in diesel driven vehicle and ban on registration of Diesel driven auto rickshaws	Government of Tamil Nadu has issued order on the conversion of existing petrol run auto rickshaw into LPG mode G O Ms. No 510 dated 13.4.2007 Government of Tamil Nadu has issued order on autorickshaws that will ply in CMA should run on LPG as per the existing guidelines	-	-	-	
Monitoring of vehicle fitness	Monitored regularly				

Source group	Actions	Chennai	Madurai	Trichy	Thoothuku di
	Checking of fuel adulteration	Regularly monitored by Oil companies, food and civil suppliers and taking actions against those who violates.			
	Development of multilayer car parking (MLCP) in congested areas	2 No of MCLP with 2 wheeler and 4 wheeler parking facility and Multi modal facility complex with Bus, Car and 2 wheeler are completed.	1 No of Multi Level Car Parking at Tamukkum Periyar Construction is in progress	2 No of MLCP are completed	--
	Periodic calibration test of vehicular emission	Periodic calibration of vehicular emission centres are carried out by PUC agencies or entrepreneurs and are monitored by Regional Transport officers (RTO)			
Road dust	Immediate lifting of solid waste generated from desilting and cleaning of municipal drains for its disposal	Regular cleaning is carried out			
	Maintain potholes free roads	No of Pothole repaired			
		-	63	11 No of roads repaired	95
Road dust	Regular Cleaning of street surfaces and spraying of water to suppress dust	Continuous and Regular activity as and when required	Weekly once cleaning of 80 Km street surfaces and spraying of water to suppress dust - work is in progress Fund utilised for 12no of works were		

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Source group	Actions	Chennai	Madurai	Trichy	Thoothukudi
			completed at a cost of Rs. 21301000 in the 15th CFC fund		
	End to end carpeting of road and black topping to avoid road dust	Greater Chennai Corporation maintains 471 Bus Route Roads and 34442 Interior Roads. Underground utilities work is in progress.	End to End paving has been done for 3.2 Km. For 35 roads of 32 K.M. length black topping completed.	156 numbers of Important roads to a length of 50.623 km sanctioned under TNUDF – SRP Fund	The works are in progress for 7.20 Km and 9.95Km is in proposal stage 378.86KM length of road has been black topped
	Widening of roads / (With service roads and parking facilities for the heavy vehicles)	In order to reduce Traffic Congestion, land use pattern plan schedule has been prepared. (24 roads, area 175256.66 sqm)	Widening of road at Thiruparankundram Big Car Street (Kirivalapathai)	In progress	-
	Strengthening the roads in the city	In progress	-	In progress	-
	Identify road stretches with high dust generation and Increase frequency of mechanized clearing of road and sprinkling of water on paved and unpaved roads	City corporation is following mechanical sweeping Vehicles are covered with tarpaulin covers to prevent spilling of	City corporation is following sprinkling of water before sweeping roads by treated water from sewage	Manual cleaning is done	

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Source group	Actions	Chennai	Madurai	Trichy	Thoothukudi
		garbage and compactors for transportation of garbage/ horticulture waste. All pavements are concrete topped.	treatment plant using Jetting Lorry		
Road dust	Create Proper Pedestrian Infrastructure	Greater Chennai Corporation (GCC) has transformed 107 numbers of Bus Route Roads with accessible footpath. GCC have undertaken a project for widening the footpaths from 5 feet to 10 feet. 176 Km.	Creation of proper pedestrian infrastructure at 12 Km work completed	construction of Smart water Drain with Pedestrian Pavement at 72 locations and NMT the at karur By-pass Road under execution	-
Road dust	Control of pollution at construction sites through appropriate cover/ Control measures for fugitive emissions from material handling – conveying and screening operations.	Continuous and regular activity. To control dust at construction sites, the sites areas are being covered with green screen.			
	Restriction on storage of construction materials along the road	Challans are being issued for illegal storing of materials along the road side.	Corporation is regularly monitoring and taking action against violation	Corporation has 4 Nos. of collection points for construction materials.	Awareness issued to public

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Source group	Actions	Chennai	Madurai	Trichy	Thoothukudi
	Formulate action plan Road Side & Traffic Corridor tree Plantation with Indigenous species for creating carbon sink, abating the air pollution and Implementation	Proposed for creation of Miyawaki forest an area about 1,65,000sq.m	Green buffers are developed at 6 No of traffic corridor	Urban Forest (Miyawaki) created by ULB at an extent of 5027 Sq.m.(540 00.00 Sq.ft) garden waste	Miyawaki forest to an extent of 6 acre is proposed under NCAP fund
	Restriction on open burning of municipal solid waste, Crop residue, Biomass, plastic and horticulture waste etc	Continuous and regular activity as and when required Bio mass fuels in Restaurants / Roadside eateries are not in Practices. Notice on restriction of single use plastic materials is already issued to all Restaurants / Roadside eateries.			
	Transportation of municipal solid wastes, construction materials and debris in covered system	Direction has already issued to all concerned departments to comply the Rules			
	Introduction of water fountains at major intersection/ circle	-	-	Water fountains 5 numbers provided at major intersection / circle under Smart City Mission 2018 fund	-
	Restriction of usage of Single use Plastics	Government of Tamil Nadu has issued notification on ban on single use plastics effective from January 2019. Strict enforcement has been carried out by urban local bodies and fine imposed against the violators			
Industries	Identify and target commercial and industrial establishments for installation of roof top solar system	As per the Tamil Nadu Solar energy policy 2019, 3600 MW earmarked for category. Solar rooftop plants are being installed in commercial and industrial establishments. The solar rooftop plants installed throughout Tamil Nadu in all LT categories except Hut and Agriculture as on 30.09.2020 is 90.45MW.			

Source group	Actions	Chennai	Madurai	Trichy	Thoothukudi
	Strict action against industries having non-compliance to the norms	TNPCB is regularly monitoring the industries and taking action against the Industries violating the norms.			32 industries are connected to OCEMS of TNPCB and any exceedance occur immediate automatic SMS and email are communicated to District Environmental Engineer and the industrial authority
	Ensuring emission standards in industries	TNPCB is regularly monitoring the emission standards in industries			
	Shifting of polluting industries	After conducting the source apportionment, Emission Inventory Studies and Carrying Capacity in the city, Adopting better technology to reduce the pollution in the industries or shifting of industries will be considered.			
	Ban on polluting industries	After conducting the source apportionment, Emission Inventory Studies and Carrying Capacity in the city, Adopting better technology to reduce the pollution in the industries or ban on polluting industries will be considered.			
Strengthening of AAQ Monitoring	Air Quality Monitoring may be strengthened by increasing the no of monitoring site location covering all regions especially	No of NAMP Stations (Data available on EAQEDS portal)			
		8	3	5	3
		No of CAAQMS			
		7	1	2	1
		No of CAAQMS proposed			

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Source group	Actions	Chennai	Madurai	Trichy	Thoothuku di
	industries, and road transportation areas/ educational institution areas by the Installation of Additional CAAQMS at Chennai UA. (Commercial/ Residential/ Industrial / Traffic dominant area)	5 (under XVFC fund)	2 (under XVFC fund)	3 (under XVFC fund) 1 (EC fund of CPCB)	-
	Emission Source Apportionment (SA), Emission Inventory (EI) and Carrying Capacity (CC) Study for Chennai	IIT Madras has initiated the detailed Emission inventory, SA, EI and CC under grants received from XV-FC.	TNPCB has requested ULBs to sanction fund under XVFC for the study with the VIT(Institute of repute identified by NCAP)	IIT M has initiated the detailed EI, SA and CC under XV-FC grants. Short period SA study during winter season is studied during January 2020 to prepare the city action plan.	A joint study on EI, SA and CC by CPCB and TNPCB is proposed. CPCB has allocated a fund of 70 lakhs to carry out the above study in Thoothuku di to set a pattern proposed as per the direction of Hon'ble NGT in O A No 681 of 2018
Others	Compliance of guidelines on D.G.sets and action against violation	TNPCB has issued notice on Retrofitting of Emission Control Devices/ Equipment in DG sets with Capacity of 125 KVA and above immediately in the non-attainment cities of Tamil Nadu			
	Helpline to oversee non compliances on aforesaid issues	Public helpline is already existing and operational			

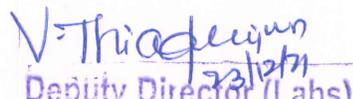

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5. It is respectfully submitted that for monitoring the ambient air quality in major cities and towns of Tamil Nadu, TNPCB monitors the ambient air quality survey at 28 locations under National Air Quality Monitoring Programme (NAMP) under 50:50 funding by CPCB and TNPCB by installing air pollution monitoring equipments (Enclosed as Annexure-1). TNPCB has also established additional 24 NAMP stations in the state of Tamil Nadu during the year 2021. The data obtained during the period April 2020 to March 2021 is given in the Table.1 which shows all the parameters except PM₁₀ at Thoothukudi is within the limit. The exceedance of PM₁₀ is mainly due to vehicular pollution and prevailing city road infrastructures.

Table 1 Air quality status of Major cities in Tamil Nadu during the period April 2020- March 2021 - NAMP

City	SO ₂	NO ₂	PM ₁₀	PM _{2.5}
	All values are in µg/m ³			
Chennai	11	18	50	25
Coimbatore	7	17	51	23
Thoothukudi	4	7	84	22
Madurai	13	17	59	23
Salem	8	21	35	18
Trichy	11	15	40	18
Cuddalore	13	19	54	31
Mettur	7	23	36	17
Annual average Standards	50	40	60	40

6. It is respectfully submitted that in addition to the manual air quality monitoring, the TNPCB has installed nine Continuous Ambient Air Quality Monitoring stations(CAAQMS) which are functioning from the year 2016 and 25 numbers of Real Time Continuous Ambient Air Quality Monitoring Stations (CAAQMS) which are functioning since December 2020 (Enclosed as Annexure- 1). The sampling locations were located based on the expected pollution load at that area. These stations monitor Sulfur dioxide (SO₂), Nitrogen dioxide (NO₂), Ammonia (NH₃), Ozone (O₃), Carbon monoxide (CO), Benzene, Toluene, Ethyl benzene, Xylene (BTEX),


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Particulate matter size less than 10 micron (PM₁₀) Particulate matter size less than 2.5 micron (PM_{2.5}) and metrological parameters.

7. It is respectfully submitted that the Government of India has launched the **National Air Quality Index (AQI) in 2014**, a tool for effective dissemination of air quality information to people. MoEF&CC describes AQI or Air Quality Index as 'One Number- One Colour-One Description' for the layman to judge the air quality within his vicinity. The main objective of the AQI is to inform and caution the public about the risk of exposure to daily pollution levels. As per Indian AQI, primarily a health-related index is divided into six AQI categories, namely Good, Satisfactory, Moderately polluted, Poor, Very Poor, and Severe. The AQI is categorized as follows

AIR QUALITY INDEX (AQI)	CATEGORY
0-50	Good
51-100	Satisfactory
101-200	Moderate
201-300	Poor
301-400	Very Poor
401-500	Severe

8. It is respectfully submitted that the data obtained from the Continuous Ambient Air Quality Monitoring Stations at various locations during the period November 2020- to November 2021 are used for the calculation of air quality Index. The AQI value is good to satisfactory in most of the stations except at Tiruppur and at Tirunelveli during the month of November 2020 to March 2021. The AQI was moderate in Tiruppur till the month of May 2021 and in Tirunelveli till March 2021, the same was attributed to the construction activities, poor road conditions, traffic congestions and vehicular pollution.

9. It is respectfully submitted that in Chennai, in all the sampling locations except at Gummidipoondi the AQI was good to satisfactory. During the winter season the AQI was found to be moderate due to very low wind velocity and drop in temperature. Gummidipoondi is an industrial area where the AQI was moderate during the reporting period except during the month of November 2020 to March 2021. The overall AQI status in all the other locations of Tamil Nadu ranges from good to satisfactory. The details of AQI are provided in the **Annexure-II**.

10. It is respectfully submitted that the Tamil Nadu government has issued government order Ms No 115 dated 27.11.2021 of Environment, Climate change and Forests to set up additional 17 CAAQMS at district head quarters and in towns of Tamil Nadu which have a population of 1 lakh and above to obtain a comprehensive real time

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

V. Thiagarajan.
23/11/21
Deputy Director (Labs)
Tamilnadu Pollution Control Board
Chennai - 600 032.

BEFORE ME

VERIFICATION

I, V. Thiagarajan, Son of H. Vaitheeswaran, working as Deputy Director (Lab), Tamil Nadu Pollution Control Board, Chennai - 600032, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

V. Thiagarajan
23/11/21
Deputy Director (Labs)
Tamilnadu Pollution Control Board
Chennai - 600 032.

ANNEXURE I

Status of Ambient Air Quality Monitoring Stations- TAMIL NADU

City	Population in Lakhs (2011)	Stations required as per CPCB Criteria		Status as on 31.03.2021	
		Manual	CAAQMS	Manual	CAAQMS
CHENNAI U.A	86.53	4	12	1. Kathivakkam	1. Kathivakkam
				2. Manali	2. Koyambedu
				3. Thiruvottiyur	3. Royapuram
				4. Anna Nagar	4. Perungudi
				5. Adyar	5. Kodungaiyur
				6. Thiyagaraya Nagar	6. Manali
				7. Kilpauk	7. Gummidipondi
				8. Nungambakkam	
COIMBATORE U.A	21.51	3	5	9. SIDCO	8. SIDCO Building Kurichi
				10. District Collector Office	9. PSG College
				11. Kavundampalayam	
CUDDALORE (Municipality)	1.73	3	1	12. Eachangadu Village	10. Private Building, Semmandalm, cuddlaore town
				13. SIPCOT Office Building	11. TNPCB DEE Office Kudikadu
				14. Imperial Road	
MADURAI U.A	14.69	3	5	15. Hotel Tamil Nadu	12. TNPCB, SIDCO Industrial Estate, Kappalur
				16. Pichai Pillai Chavadi	
				17. Birla Guest House	
SALEM (City Corporation)	8.3	3	3	18. Siva Tower	13. Sona College
Mettur (Municipality)	0.52			19. Raman Nagar	
				20. SIDCO	

TRICHY U.A	10.22	3	5	21.Thennur	14. St Joseph College, Theppakkulum
				22.Main Guard Gate	15.Bharathidasan University
				23.Bishop Heber College	
				24.Golden Rock	
				25.Central Bus Stand	
THOOTHUKUDI (Corporation)	3.72	3	1	26. Office of TNPCB, SIPCOT.	15. Melavittam Village
				27.Raja Agencies, Port Road	
				28.AVM Buildings, Thoothukudi	
CHENGALPET Municipality	0.66				16. B.S Abdur Rahman University, Vandalur
KANCHIPURAM Municipality	2.33	3	1		17. Thirumalai Engineering College
VELLORE (Corporation)	3.2	3	1		18. Kanna Mahal, Vellore Town
Ranipet (Municipality)	0.51				19. SIPCOT, Ranipet
THIRUNELVEL (Corporation)	4.74	3	1		20. Thirunelveli Municipal Corporation Office
TANJAVUR (Corporation)	2.2	3	1		21. TNPCB, SIDCO Industrial Estate
TIRUPPUR (Corporation)	8.7	3	3		22. Tiruppur Kumaran College for women
KRISHNAGIRI (Municipality)	0.71				23. TNPCB DEE Office, Hosur,
NILGIRIS (Municipality)	0.88				24. Avin Milk Factory, Ooty
RAMANATHAPURAM (Municipality)	0.61				25. Government Hospital, Chalai Bazar
NAMMAKKAL (Municipality)	1.2	3	1		26. Selvam Institute of Technology, Nammakkal

ARIYALUR (Municipality)	0.29				27. TNPCB DEE office, Ariyalur
KARUR (Municipality)	2.14	3	1		28. Unit-1/Asian Fabirc company
PUDUKOTTAI (Municipality)	1.44	3	1		29. TNPCB, Pudukottai
VIRUDHANAGA R (Municipality)	0.72144				30. TNPCB
NAGAPATTINAM (Municipality)	1.028	3	1		31. TNPCB, District Collector Master Complex
DINDIGUL (Municipality)	2.07	3	1		32. PSNA Infosys, Near Bus Stand
PERUNDURAI Town (Municipality)	0.24930				33. SIPCOT

No of NAMP stations in operation -28 No.
 No of CAAQM Station in operation since 2016- 9 No
 No of CAAQMS commissioned in 2020 -25 No
 Total No of CAAQMS in Tamil Nadu -34 No

State Air Quality Monitoring Programme (SAMP)- Proposed to install New Stations

City	Population in Lakhs	Stations required as per CPCB Criteria		Status as on 31.03.2021	
		Manual	CAAQMS	Manual	CAAQMS
Thiruvannamalai (Municipality)	1.45	3	1	3	
Sivagangai (Municipality)	0.4			3	
Theni (Municipality)	0.94			3	
Tiruvarur (Municipality)	0.58			3	
Villupuram (Municipality)	1.41	3	1	3	
Dharmapuri (Municipality)	0.69			3	
Nagercoil (Corporation)	2.4	3	1	3	
Perambalur (Municipality)	0.49			3	

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SPD
 5/4/2021

Air Quality Index - No of Days AQI Stations

Sl. No.	Station	Month												No of da. AQI in an y	
		Nov-20	Dec-20	Jan-21	Feb-21	Mar-21	Apr-21	May-21	Jun-21	Jul-21	Aug-21	Sep-21	Oct-21		Nov-21
1	Ariyalur	--	Good -9 Satisfactory -18	Good -13 Satisfactory -17 Moderate-1	Good -5 Satisfactory -23	Good -13 Satisfactory -18	Good -10 Satisfactory -20	Good -17 Satisfactory -13	Good -31	Good -31	Good -31	Good -30	Good -28 Satisfactory -3	Good -22 Satisfactory -6	Good -236 Satisfactory -123 Moderate-1
2	Coimbatore	Good -10 Satisfactory -12 Moderate-8	Good -7 Satisfactory -22 Moderate-2	Good -5 Satisfactory -22 Moderate-4	Good -1 Satisfactory -22 Moderate-5	Good -4 Satisfactory -25 Moderate-1	Good -21 Satisfactory -9	Good -21 Satisfactory -9	Good -31	Good -31	Good -29 Satisfactory -1	Good -29 Satisfactory -1	Good -25 Satisfactory -6	Good -22 Satisfactory -8	Good -212 Satisfactory -155 Moderate-
3	Cuddalore Semmendalam	Good -12 Satisfactory -10 Moderate-8	Good -7 Satisfactory -24	Good -4 Satisfactory -24 Moderate-3	Good -3 Satisfactory -25	Good -6 Satisfactory -21 Moderate-4	Good -13 Satisfactory -17	Good -16 Satisfactory -13 Moderate-1	Good -25 Satisfactory -6	Good -25 Satisfactory -6	Good -21 Satisfactory -9	Good -21 Satisfactory -9	Good -23 Satisfactory -8	Good -26 Satisfactory -4	Good 206 Satisfactory -172 Moderate-1
4	Cuddalore Sipcot	Good -13 Satisfactory -10 Moderate-7	Good -3 Satisfactory -26	Good -5 Satisfactory -25 Moderate-1	Good -3 Satisfactory -25	Good -13 Satisfactory -17 Moderate-1	Good -5 Satisfactory -25	Good -11 Satisfactory -18 Moderate-1	Good -20 Satisfactory -11	Good -26 Satisfactory -5	Good -24 Satisfactory -6	Good -24 Satisfactory -6	Good -24 Satisfactory -6	Good -28 Satisfactory -2	Good -201 Satisfactory -180 Moderate-1
5	Dindigul	Good -16 Satisfactory -13 Moderate-1	Good -11 Satisfactory -20	Good -15 Satisfactory -14 Moderate-2	Good -5 Satisfactory -23	Good -12 Satisfactory -19	Good -6 Satisfactory -24	Good -20 Satisfactory -10	Good -31	Good -31	Good -29 Satisfactory -1	Good -29 Satisfactory -1	Good -28 Satisfactory -3	Good -23 Satisfactory -7	Good -257 Satisfactory -135 Moderate-3
6	Hosur	Good -9 Satisfactory -16 Moderate-5	Good -7 Satisfactory -24	Good -6 Satisfactory -25	Good -2 Satisfactory -26	Satisfactory -31	Good -21 Satisfactory -10	Good -17 Satisfactory -13	Good -10 Satisfactory -21	Good -26 Satisfactory -5	Good -26 Satisfactory -5	Good -27 Satisfactory -3	Good -22 Satisfactory -9	Good -19 Satisfactory -11	Good -166 Satisfactory -224 Moderate-4
7	Kanchipuram	Good -16 Satisfactory -10 Moderate-4	Good -10 Satisfactory -21	Good -6 Satisfactory -23 Moderate-2	Good -4 Satisfactory -23 Moderate-1	Good -8 Satisfactory -21 Moderate-2	Good -9 Satisfactory -21	Good -20 Satisfactory -15	Good -29 Satisfactory -2	Good -26 Satisfactory -5	Good -25 Satisfactory -5	Good -25 Satisfactory -5	Good -18 Satisfactory -13	Good -24 Satisfactory -6	Good -217 Satisfactory -170 Moderate-5
8	Karur	Good -16 Satisfactory -8 Moderate-6	Good -9 Satisfactory -22	Good -10 Satisfactory -19 Moderate-2	Good -4 Satisfactory -24	Good -10 Satisfactory -21	Good -5 Satisfactory -25	Good -27 Satisfactory -3	Good -31	Good -31	Good -30	Good -30	Good -25 Satisfactory -6	Good -23 Satisfactory -7	Good -250 Satisfactory -136 Moderate-8
9	Kathivakuram	Good -16 Satisfactory -7 Moderate-7	Good -8 Satisfactory -23	Good -7 Satisfactory -22 Moderate-2	Good -1 Satisfactory -25 Moderate-2	Good -4 Satisfactory -20 Moderate-7	Good -1 Satisfactory -23 Moderate-6	Good -24 Satisfactory -6	Good -10 Satisfactory -21	Satisfactory -31	Satisfactory -30	Satisfactory -30	Satisfactory -31	Good -6 Satisfactory -24	Good -101 Satisfactory -269 Moderate-1
10	Madurai	Good -25 Satisfactory -5	Good -13 Satisfactory -18	Good -23 Satisfactory -6 Moderate-2	Good -4 Satisfactory -24	Good -12 Satisfactory -19	Good -7 Satisfactory -23	Good -30	Good -27 Satisfactory -4	Good -28 Satisfactory -3	Good -26 Satisfactory -4	Good -24 Satisfactory -7	Good -24 Satisfactory -7	Good -29 Satisfactory -4	Good -276 Satisfactory -116 Moderate-2

Sl. No.	Station	Nov-20	Dec-20	Jan-21	Feb-21	Mar-21	Apr-21	May-21	Jun-21	Jul-21	Aug-21	Sep-21	Oct-21	Nov-21	No of da AQI in an
11	Nagapattinam	Good -16 Satisfactory -1	Good -14 Satisfactory -17	Good -17 Satisfactory -14	Good -12 Satisfactory -16	Good -25 Satisfactory -6	Good -8 Satisfactory -22	Satisfactory -30	Good -27 Satisfactory -13	Good -25 Satisfactory -6	Good -31	Good -30	Good -27 Satisfactory -4	Good -28 Satisfactory -2	Good -260 Satisfactor 118
12	Namakkal	Good -11 Satisfactory -14 Moderate-5	Good -9 Satisfactory -21 Moderate-1	Good -7 Satisfactory -22 Moderate-2	Good -1 Satisfactory -27	Good -1 Satisfactory -30	Good -2 Satisfactory -27 Moderate-1	Good -17 Satisfactory -12	Good -19 Satisfactory -11	Good -20 Satisfactory -11	Good -29 Satisfactor -2	Good -29 Satisfactory -1	Good -26 Satisfactory -5	Good -27 Satisfactory -3	Good -198 Satisfactor 186 Madorate-
13	Ooty	Good -20 Satisfactory -8 Moderate-2	Good -20 Satisfactory -11	Good -13 Satisfactory -18	Good -4 Satisfactory -25 Moderate-1	Good -2 Satisfactory -29	Good -5 Satisfactory -25	Good -26 Satisfactory -5	Good -18 Satisfactory -12	Good -30 Satisfactory -1	Good -31	Good -30	Good -29 Satisfactory -2	Good -30	Good -258 Satisfactor 136 Moderate-
14	Pudukkotta i	Good -17 Satisfactory -9 Moderate-4	Good -14 Satisfactory -20	Good -16 Satisfactory -14 Moderate-1	Good -8 Satisfactory -20	Good -14 Satisfactory -16 Moderate-1	Good -13 Satisfactory -17	Good -17 Satisfactory -3	Good -15 Satisfactory -14 Moderate-1	Good -27 Satisfactory -4	Good -30 Satisfactor -1	Good -28 Satisfactory -2	Good -26 Satisfactory -5	Good -28 Satisfactory -2	Good -257 Satisfactor 127 Moderate-
15	Ramanath apuram	Good -16 Satisfactory -10 Moderate-4	Good -14 Satisfactory -17	Good -16 Satisfactory -15	Good -5 Satisfactory -23	Good -8 Satisfactory -23	Good -9 Satisfactory -21	Good -16 Satisfactory -4	Good -23 Satisfactory -7	Good -30 Satisfactory -1	Good -25 Satisfactor -6	Good -19 Satisfactory -11	Good -10 Satisfactory -21	Good -22 Satisfactory -8	Good -213 Satisfactor 167 Moderate-
16	Ranipet, SIPCOT	Good -15 Satisfactory -12 Moderate-2 Poor-1	Good -8 Satisfactory -23	Good -8 Satisfactory -22 Very Poor-1	Good -3 Satisfactory -25	Good -5 Satisfactory -25 Moderate-1	Good -6 Satisfactory -24	Good -27 Satisfactory -4	Good -17 Satisfactory -13	Good -27 Satisfactory -4	Good -30 Satisfactor -1	Good -27 Satisfactory -3	Good -20 Satisfactory -11	Good -24 Satisfactory -6	Good -217 Satisfactor 173 Moderate- Poor-1 Very Poor-
17	Salem	Good -16 Satisfactory -10 Moderate-4	Good -10 Satisfactory -21	Good -7 Satisfactory -23 Moderate-1	Satisfactory -28	Good -3 Satisfactory -28	Good -6 Satisfactory -18 Moderate-4	Good -7 Satisfactory -24	Satisfactory -30	Good -7 Satisfactory -24	Good -21 Satisfactor -10	Good -24 Satisfactory -6	Good -25 Satisfactory -6	Good -23 Satisfactory -7	Good -151 Satisfactor 235 Moderate-
18	Tiruppur	Good -4 Satisfactory -14 Moderate-11 Poor-1	Satisfactory -12 Moderate-19	Good -2 Satisfactory -10 Moderate-18	Satisfactory -6 Moderate-22	Satisfactory -4 Moderate-27	Satisfactory -7 Moderate-23	Good -18 Satisfactory -10 Moderate-3	Good -14 Satisfactory -11 Moderate-5	Good -2 Satisfactory -29	Good -2 Satisfactor -26 Moderate-1	Satisfactory -23 Moderate-7	Good -6 Satisfactory -18 Moderate-7	Good -2 Satisfactory -23 Moderate-5	Good -50 Satisfactor 195 Moderate- Poor-1

Sl. No.	Station	Nov-20	Dec-20	Jan-21	Feb-21	Mar-21	Apr-21	May-21	Jun-21	Jul-21	Aug-21	Sep-21	Oct-21	Nov-21	No of days AQI in an)
19	Tirunelveli	Good -4 Satisfactory -12 Moderate-13 Poor-1	Good -2 Satisfactory -12 Moderate-15	Good -7 Satisfactory -9 Moderate-15	Satisfactory -12 Moderate-16	Good -3 Satisfactory -21 Moderate-7	Good -4 Satisfactory -26	Good -24 Satisfactory -3	Good -14 Satisfactory -16	Good -27 Satisfactory -4	Good -11 Satisfactory -19 Moderate-1	Good -13 Satisfactory -17	Good -20 Satisfactory -10 Poor -1	Good -13 Satisfactory -15 Moderate -2	Good -142 Satisfactory -1762 Moderate-6 Poor-2
20	Thanjavur	Good -15 Satisfactory -11 Moderate- 4	Good -10 Satisfactory -21	Good -10 Satisfactory -19 Moderate-2	Good -4 Satisfactory -24	Good -13 Satisfactory -18	Good -13 Satisfactory -17	Good -26 Satisfactory -4	Good -20 Satisfactory -10	Good -30 Satisfactory -1	Good -28 Satisfactory -3	Good -26 Satisfactory -4	Good -22 Satisfactory -9	Good -14 Satisfactory -16	Good -231 Satisfactory -157 Moderate-6
21	Trichy (City)	Good -11 Satisfactory -15 Moderate-4	Good -10 Satisfactory -21	Good -6 Satisfactory -23 Moderate-2	Good -1 Satisfactory -27	Good -8 Satisfactory -23	Good -6 Satisfactory -24	Good -24 Satisfactory -7	Good -17 Satisfactory -13	Good -31 Satisfactory -3	Good -29 Satisfactory -2	Good -27 Satisfactory -3	Good -22 Satisfactory -9	Good -27 Satisfactory -3	Good -219 Satisfactory -180 Moderate-6
22	Trichy (Rural)	Good -17 Satisfactory -12 Moderate-1	Good -12 Satisfactory -19	Good -15 Satisfactory -15 Moderate-1	Good -15 Satisfactory -13	Good -12 Satisfactory -18	Good -12 Satisfactory -18	Good -29 Satisfactory -2	Good -20 Satisfactory -10	Good -30 Satisfactory -1	Good -22 Satisfactory -3	Good -30	Good -29 Satisfactory -2	Good -28 Satisfactory -2	Good -278 Satisfactory -115 Moderate-2
23	Vandalur	Good -9 Satisfactory -14 Moderate-11	Good -7 Satisfactory -22 Moderate-2	Good -3 Satisfactory -23 Moderate-4 Poor -1	Good -4 Satisfactory -22 Moderate-2	Good -7 Satisfactory -20 Moderate-4	Good -13 Satisfactory -17	Good -24 Satisfactory -6	Good -15 Satisfactory -15	Good -29 Satisfactory -2	Good -25 Satisfactory -3	Good -17 Satisfactory -13	Good -19 Satisfactory -11 Moderate-1	Good -19 Satisfactory -11	Good -187 Satisfactory -182 Moderate-2 Poor -1
24	Vellore	Good -11 Satisfactory -10 Moderate-9	Good -7 Satisfactory -21 Moderate-3	Good -3 Satisfactory -24 Moderate-4	Good -1 Satisfactory -26 Moderate-1	Good -4 Satisfactory -23 Moderate-4	Good -1 Satisfactory -26 Moderate-3	Good -29 Satisfactory -2	Good -4 Satisfactory -26	Good -17 Satisfactory -14	Good -9 Satisfactory -17	Good -16 Satisfactory -14	Good -14 Satisfactory -17	Good -23 Satisfactory -7	Good -139 Satisfactory -232 Moderate-2
25	Virudhunagar	Good -16 Satisfactory -14	Good -9 Satisfactory -22	Good -14 Satisfactory -15 Moderate-1	Good -6 Satisfactory -22	Good -9 Satisfactory -20 Moderate-1	Good -9 Satisfactory -20 Moderate-1	Good -30	Good -30	Good -31	Good -31	Good -17 Satisfactory -13	Good -23 Satisfactory -8	Good -30	Good -265 Satisfactory -126 Moderate-
26	Koyembedu	Good -7 Satisfactory -10 Moderate-1 Very Poor-1	Good -6 Satisfactory -11 Moderate-13	Good -3 Satisfactory -20 Moderate-8	Good -1 Satisfactory -22 Moderate-3	Good -7 Satisfactory -11 Moderate-4	Good -10 Satisfactory -9	Good -25 Satisfactory -6	Good -15 Satisfactory -14 Moderate-1	Good -21 Satisfactory -10	Good -22 Satisfactory -3	Good -17 Satisfactory -13	Good -16 Satisfactory -10 Moderate-3	Good -17 Satisfactory -8 Moderate-3 Severe-1	Good -167 Satisfactory -153 Moderate- Very Poor- Severe-1

Sl. No.	Station	Nov-20	Dec-20	Jan-21	Feb-21	Mar-21	Apr-21	May-21	Jun-21	Jul-21	Aug-21	Sep-21	Oct-21	Nov-21	No of day AQI in an y
27	Kodungaiyur	Good - 12 Satisfactory - 10 Moderate-6	Good - 7 Satisfactory - 14 Moderate-13	Good - 6 Satisfactory - 18 Moderate-7 Poor - 1	Good - 1 Satisfactory - 20 Moderate-7 Poor - 1	Good - 9 Satisfactory - 17 Moderate-5	Good - 8 Satisfactory - 21 Moderate-1	Good - 18 Satisfactory - 4 Moderate-1	Good - 4 Satisfactory - 9 Moderate-4	Good - 16 Satisfactory - 15	Good - 20 Satisfactory - 11 Moderate-1	Good - 8 Satisfactory - 22	Good - 14 Satisfactory - 13 Moderate-2 Poor - 2	Good - 19 Satisfactory - 9 Moderate-1 Poor - 1	Good - 141 Satisfactory - 180 Moderate-4 Poor - 1
28	Rayapuram	Good - 15 Satisfactory - 9 Moderate-6	Good - 8 Satisfactory - 12 Moderate-11	Good - 8 Satisfactory - 18 Moderate-5	Good - 2 Satisfactory - 22 Moderate-4	Good - 11 Satisfactory - 16 Moderate-4	Good - 9 Satisfactory - 20	Good - 19 Satisfactory - 9	Good - 13 Satisfactory - 15 Moderate-1	Good - 30 Satisfactory - 1	Good - 5 Satisfactory - 25 Moderate-1	Good - 4 Satisfactory - 26	Good - 5 Satisfactory - 24 Moderate-2	Good - 8 Satisfactory - 18 Moderate-3 Severe-1	Good - 137 Satisfactory - 215 Moderate-3 Severe-1
29	Perungudi	Good - 18 Satisfactory - 9 Moderate-3	Good - 8 Satisfactory - 10 Moderate-11	Good - 6 Satisfactory - 18 Moderate-8	Good - 3 Satisfactory - 18 Moderate-7	Good - 7 Satisfactory - 14 Moderate-10	Good - 14 Satisfactory - 16	Good - 22 Satisfactory - 9	Good - 12 Satisfactory - 9 Moderate-2	Good - 22 Satisfactory - 9	Good - 17 Satisfactory - 14 Moderate-1	Good - 14 Satisfactory - 16	Good - 15 Satisfactory - 16	Good - 24 Satisfactory - 1 Moderate-4 Severe-1	Good - 181 Satisfactory - 159 Moderate-4 Severe-1
30	Gummidipoondi	Good - 4 Satisfactory - 13 Moderate-9 Poor-1 Very Poor-2	Satisfactory - 9 Moderate-13 Poor-7 Very Poor-2	Satisfactory - 6 Moderate-17 Poor-4 Very Poor-1	Satisfactory - 4 Moderate-24 Poor-1 Very Poor-1	Satisfactory - 4 Moderate-26 Poor-1	Good - 2 Satisfactory - 14 Moderate-14	Good - 4 Satisfactory - 21 Moderate-5	Good - 1 Satisfactory - 12 Moderate-14	Satisfactory - 9	Good - 2 Satisfactory - 13 Moderate-4 Poor-1	Good - 1 Satisfactory - 20 Moderate-9	Good - 1 Satisfactory - 22 Moderate-4	Good - 1 Satisfactory - 2 Moderate-1	Good - 16 Satisfactory - 149 Moderate-1 Poor-15 Very Poor-4
31	Thoothukudi	Good - 13 Satisfactory - 13 Moderate-4	Good - 4 Satisfactory - 27	Good - 18 Satisfactory - 13	Good - 7 Satisfactory - 21	Good - 9 Satisfactory - 20 Moderate-2	Good - 2 Satisfactory - 17 Moderate-4	Good - 19 Satisfactory - 11	Good - 9 Satisfactory - 19 Moderate-2	Good - 20 Satisfactory - 11	Good - 22 Satisfactory - 9	Good - 16 Satisfactory - 14	Good - 26 Satisfactory - 4 Moderate-1	Good - 28 Satisfactory - 2	Good - 193 Satisfactory - 181 Moderate-


DEPUTY DIRECTOR (LABS)
 Tamilnadu Pollution Control Board,
 76, Mount Salai, Guindy,
 Chennai-600 032.



ABSTRACT

Environment, Climate Change and Forest Department— Budget Speech 2021-2022-“Setting up of the Integrated Environmental Monitoring Studio with Continuous Ambient Air Quality Monitoring Stations (CAAQMS)” by Tamil Nadu Pollution Control Board — Orders — Issued.

ENVIRONMENT, CLIMATE CHANGE AND FOREST (EC2) DEPARTMENT

G.O.(Ms.)No.115

Dated: 27.11.2021

பிலவ, கார்த்திகை-11

திருவள்ளூர் ஆண்டு -2052

Read:

1. From the Member Secretary (in-charge), Tamil Nadu Pollution Control Board Letter No. TNPCB/DD(Labs)I/018848/2021, dated: 01.10.2021 and e-mail dated: 22.10.2021.
2. G.O.(Ms).No.100, Environment, Climate Change and Forest (EC.1) Department, Dated 03.11.2021
3. G.O.(Ms).No.108, Environment, Climate Change and Forest (EC2) Department, Dated 16.11.2021.

ORDER:

Air pollution is the greatest environmental threat to public health globally. Clean air saves lives, and also contributes to economic prosperity by reducing health care costs and improving overall well being of people.

2. Robust air quality monitoring helps in understanding and assessing the level of pollution in relation to the ambient air quality standards. Monitoring of air quality is also essential to guard against extreme events and plan better standards.

3. The ambient air quality in Tamil Nadu is monitored by the Tamil Nadu Pollution Control Board. A total of 52 Air Quality Monitoring Stations (AQMS) are being operated across the State of Tamil Nadu in 38 districts. These stations collect the data about 8 pollutants and provide comprehensive information about the air quality.

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4. Pollutants such as Carbon Monoxide (CO), Particulate matter (PM 10 and PM 2.5), Nitrous Oxide (NOX), sulphur dioxides (SO2) are manually monitored at 52 stations under the National Air Monitoring Programme (NAMP).

5. The Government of India has launched the National Air Quality Index (AQI) in 2014, a tool for effective dissemination of air quality information to people. The Ministry of Environment, Forest and Climate Change, Government of India describes the Air Quality Index (AQI) as 'One Number - One Colour-One Description' for easy understanding of people within their vicinity. The main objective of the AQI is to inform and caution the public about the risk of exposure to daily pollution levels. As per Indian AQI, primarily the health-related index is divided into six AQI categories, namely Good, Satisfactory, Moderately polluted, Poor, Very Poor, and Severe.

6. It is essential to strengthen air quality monitoring network encompassing all urban, suburban and industrial areas in the State of Tamil Nadu. Currently, Air Quality Index is reported with a lag of time which is woefully inadequate as the air quality standards can change quickly within a short time span. It is therefore essential to put in place Continuous Ambient Air Quality Monitoring Stations (CAAQMS) to report AQI on real-time basis. Real time monitoring results will help in instantly calculating AQI which in turn would enable Tamil Nadu Pollution Control Board to issue health Advisories. This would also help in finding the source of pollution to help in taking measures to reduce and control the same. Tamil Nadu Pollution Control Board currently has 34 Continuous Ambient Air Quality Monitoring Stations (CAAQMS) as given in the Table A. A mobile monitoring station is also operating in the State. These stations are being operated continuously 24/7 on all days. The monitored parameters are posted on Tamil Nadu Pollution Control Board website as AQI for public viewing.

Table-A

S.No.	District Name	District Headquarters	No.of stations
1.	Ariyalur	Ariyalur	1
2.	Chengalpet	Chengalpet	1
3.	Chennai	Chennai	4
4.	Coimbatore	Coimbatore	2
5.	Cuddalore	Cuddalore	2
6.	Dindigul	Dindigul	1
7.	Erode	Erode	1
8.	Kancheepuram	Kancheepuram	1
9.	Karur	Karur	1
10.	Krishnagiri	Krishnagiri	1
11.	Madurai	Madurai	1
12.	Nagapattinam	Nagapattinam	1

-3-

13.	Namakkal	Namakkal	1
14.	Pudukottai	Pudukottai	1
15.	Ramanathapuram	Ramanathapuram	1
16.	Ranipet	Ranipet	1
17.	Salem	Salem	1
18.	Thanjavur	Thanjavur	1
19.	Thiruvallur	Thiruvallur	3
20.	Tuticorin	Tuticorin	1
21.	Tiruchirapalli	Tiruchirapalli	2
22.	Tirunelveli	Tirunelveli	1
23.	Tiruppur	Tiruppur	1
24.	The Nilgiris	Udagamandalam	1
25.	Vellore	Vellore	1
26.	Virudhunagar	Virudhunagar	1
TOTAL			34

7. To strengthen the real-time monitoring and to provide a comprehensive real time picture of the air quality in the State, Government has decided to set up 25 additional Continuous Ambient Air Quality Monitoring Stations (CAAQMS) at district headquarters and major cities which have a population of one lakh and above.

8. During the Budget Session 2021-2022, the Hon'ble Minister for Finance & Human Resources Management Department among other things has made the following Announcement:-

"The Tamil Nadu Pollution Control Board will establish Continuous Ambient Air Quality Monitoring Stations (CAAQMS) in all district headquarters and in towns with a population of more than one lakh. India's first integrated Environment Monitoring Studio will be established for forecast of air quality on a real time basis with an early warning system".

9. In accordance with the above announcement, Government has decided to set up State of the Art Continuous Ambient Air Quality Monitoring Stations (CAAQMS) connected to a State of the Art Integrated Environment Monitoring Studio.

10. The Environmental Monitoring Studio shall provide information on real time monitoring of the ambient air quality to regulatory bodies to take immediate preventive and corrective measures. The data will also be brought in the public domain to alert people about air pollution standards.

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The data generated shall help various stake holders to take action for abatement of pollution. The Studio will integrate various modules on Air Quality, Water Quality, Solid Waste Management and On-line tracking of waste movement in the State of Tamil Nadu. The Studio will have a Dash Board of various other on-line modules operated by Tamil Nadu Pollution Control Board.

The Environmental Monitoring Studio will consist of a Central Command Centre for visual depiction of the data from the following modules:

- a) Tracking of Hazardous Waste Movement
- b) Tracking of Bio-Medical Waste Movement
- c) Tracking of E-Waste Movement
- d) Care Air Centre – Continuous Emission Monitoring System and Continuous Ambient Air Quality Monitoring System (Existing stations and proposed stations)
- e) Water Quality Watch – Functioning and evaluation of Individual Effluent Treatment Plants of 17 category industries and other critically polluting industries, Sewage Treatment Plants of Local bodies, Common Effluent Treatment Plants and River body Monitoring.
- f) On-line Consent Management and Monitoring System
- g) On-line Grievance Petition and Redressal System
- h) On-line Legal Cases Management and Monitoring System
- i) Web Based Geo-Spatial Service
- j) Integrated Lab Module

11. Forecast of air quality on a real time basis with an early warning system will be established as one of the modules of the Integrated Environmental Monitoring Studio.

12. The project shall enable forecasting of Air Quality standards with an early warning system to ensure safe air quality for the people in Tamil Nadu. The proposed system will also focus on selective action in the non-attainment areas.

13. The total expenditure for establishment of 28 Nos. of Continuous Ambient Air Quality Monitoring Stations (CAAQMS) in towns with population of more than one lakh, and for setting up a State of the Art Integrated Environmental Monitoring Studio for forecasting Air quality on a Real Time basis with an early warning systems will be approximately Rs.64 crores.

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14. The Government accords administrative sanction for Rs.64 crores to establish a State of the Art Integrated Environmental Monitoring Studio by Tamil Nadu Pollution Control Board with 28 Nos. of Continuous Ambient Air Quality Monitoring Stations (CAAQMS). The expenditure towards setting up of the Integrated Environmental Monitoring Studio and establish of 28 Nos. of Continuous Ambient Air Quality Monitoring Stations (CAAQMS) will be met from the funds of Tamil Nadu Pollution Control Board. The Tamil Nadu Pollution Control Board shall set up 17 Continuous Ambient Air Quality Monitoring Stations (CAAQMS) in phase I the following places in Tamil Nadu as given in **Table B** :-

Table-B

S.No.	District Name	Proposed locations of Continuous Ambient Air Quality Monitoring Stations	No.of stations
1.	Dharmapuri	Dharmapuri	1
2.	Kallakurichi	Kallakurichi	1
3.	Mayiladuthurai	Mayiladuthurai	1
4.	Kanniyakumari	Nagercoil	1
5.	Perambalur	Perambalur	1
6.	Sivagangai	Sivagangai	1
7.	Tenkasi	Tenkasi	1
8.	Theni	Theni	1
9.	Tiruvarur	Tiruvarur	1
10.	Tirupathur	Tirupathur	1
11.	Tiruvannamalai	Tiruvannamalai	1
12.	Villupuram	Villupuram	1
13.	Tiruvallur	Avadi	1
14.	Chengalpet	Tambaram	1
15.	Thanjavur	Kumbakonam	1
16.	Erode	Erode	1
17.	Kancheepuram	Kancheepuram	1
TOTAL			17

15. Tamil Nadu Pollution Control Board shall follow the procedures laid down in Tamil Nadu Transparency in Tenders Act, 1998 which is in force while establishing the Continuous Ambient Air Quality Monitoring Stations. No change of places be allowed without Government Order. Real time data shall be published on the Tamil Nadu Pollution Control Board website for public viewing.

16. This order issues with the concurrence of Finance Department vide its U.O.No.3620/Fin(AHD&F)/2021, Dated 29.10.2021.

(BY ORDER OF THE GOVERNOR)

SUPRIYA SAHU
PRINCIPAL SECRETARY TO GOVERNMENT

To

The Chairman,
Tamil Nadu Pollution Control Board,
Chennai - 32.

The Director of Environment, Chennai-15.

Copy to:-

The Private Secretary IV to Chief Minister, Secretariat, Chennai-9.

The Special Personal Assistant to Chief Minister,
Hon'ble Chief Minister's Office,
Secretariat, Chennai-9.

The Special/Senior Personal Assistant to the
Hon'ble Minister for Environment, Climate Change and
Youth Welfare and Sports Development,
Secretariat, Chennai - 9.

The Private Secretary to Principal Secretary to Government,
Finance Department, Chennai-9.

The Private Secretary to Principal Secretary to Government,
Environment, Climate Change and Forest Department, Chennai-9.

The Private Secretary to Special Secretary (Environment, Climate Change),
Environment, Climate Change and Forest Department,
Chennai-9.

Environment, Climate Change & Forest (FR.7/EC.1) Department,
Secretariat, Chennai -9.

Finance Department, Secretariat, Chennai -9.

Stock File / Spare Copy.

//FORWARDED BY ORDER//

N.S.
27.11.2021

SECTION OFFICER

**BEFORE THE NATIONAL GREEN
TRIBUNAL SOUTHERN ZONE,
CHENNAI.**

**Original Application No. 159 of
2021**

Kankana Das
Sector-1, Salt Lake,
Kolkata-700 064

.... Applicant

-Vs-

Union Of India
Through Secretary,
Ministry of Environment, Forest &
Climate Change,
Indira Parayavaran Bhawan,
Jorbagh Road, Aligunj,
New Delhi and others

... Respondents

**INDEPENDENT REPORT FILED ON
BEHALF ON BEHALF OF THE
RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD.**

Advocate for Respondent:

Date:22.12.2021

Hearing date on:03.09.2021

